

made under Section 114 of the Motor Vehicles Act, 1988 to curb overloading. The enforcement of the above provisions of the Motor Vehicle Act come under the purview of State Governments and the Ministry of Road Transport and Highways has been emphasizing States/UTs from time to time for strict enforcement of the provisions of law to check the menace of overloading. Weigh-in-Motion (WIM) systems are being installed on National Highways to check overloading.

Compliance with international standards for safety by vehicle manufacturers

903. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has made it mandatory for vehicle manufacturers especially cars for complying with best international standards for safety of drivers and passengers for new vehicles;

(b) if so, the details thereof along with the details of the state-of-the art automotive design and testing centres existing in the country for the purpose; and

(c) the steps taken by Government to formulate new norms for crash test, emissions and other safety equipments to ensure safer vehicles manufacturing in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Government has introduced several safety standards, which are very similar to international regulation. All such requirements are notified under Central Motor Vehicles Rules, 1989 (CMVRs) from time to time. The following are the latest requirements which are in-line with international standards. These standards are already notified effective from the dates indicated.

Date of Implementation	Applicability	Standard and description	UN Equivalent Standards	Pertaining to
1	2	3	4	5
1st Oct. 2017	New car models, and LMV of GVW < 1500 kg	AIS 096 - Protection of driver with regards to steering column intrusion (speed of impact - 50 kmph)	UN ECE R12	Full Frontal Crash test
	New car models - GVW < 2500 kg	AIS 098 - Protection of the drivers and passengers in the event of an offset frontal collision (Speed of impact - 56 kmph)	UN ECE R98	40% overlap offset frontal crash test

1	2	3	4	5
	New Car models and LCV category vehicles (with respect to height of vehicles)	AIS 099 -Protection of the Occupants in the event of a Lateral Collision (Speed of impact - 50 kmph)	UN ECE R99	Test of Moving deformable barrier crash perpendicular into stationary vehicle
1st Oct. 2018	New car models - GVW < 2500 kg	AIS 100-Protection of pedestrians and other vulnerable road users in the event of a collision with a car	GTR9	Pedestrian body forms being impacted on the hood of the vehicle
1st Oct. 2019	AH car models, and LMV of GVW < 1500 kg	AIS 096 - Protection of driver with regards to steering column intrusion (speed of impact -50 kmph)	UNECE R12	Full Frontal Crash test
	All car models - GVW < 2500 kg	AIS 098 - Protection of the drivers and passengers in the event of an offset frontal collision (Speed of impact - 56 kmph)	UN ECE R98	40% overlap offset frontal crash test
	All Car models and LCV models category vehicles (with respect to height of vehicles)	AIS 099 -Protection of the Occupants in the event of a Lateral Collision (Speed of impact - 50 kmph)	UN ECE R99	Test of Moving deformable barrier crash perpendicular into stationary vehicle
1st Oct. 2020	All car models - GVW < 2500 kg	AIS 100-Protection of pedestrians and other vulnerable road users in the event of a collision with a car	GTR9	Pedestrian body forms being impacted on the hood of the vehicle

The Government, under the National Automotive Testing and R&D Infrastructure Project (NATRiP) initiative has taken up project to setup state of art testing centres at Pune (Automotive Research Association of India), Manesar (International Centre for Automotive Technology), and Chennai (Global Automotive Research Centre). Of these centres, Crash Test Centre at ARAI is already operational and facility at ICAT is in advance stage of completion. The centre at Chennai (GARC) is expected to be ready by next year.

(c) Cars being manufactured from the dates mentioned in the above table need to have compliance at the manufacturing stage. In addition, standards for Seat Belts

and their Anchorages, Child Seats, Seats and their Anchorages are already mandated step by step since 2010. Regarding Emission, the current notified requirement is Bharat Stage IV (BS IV). The Government has notified draft notification GSR 187(E) dated 19.02.2016 to introduce Bharat Stage VI emission norms, skipping BS-V emission norms for all vehicles to be applicable all over the country by 1st April, 2020.

Non-release of payments by TNGDC

904. SHRI SALIM ANSARI: Will the Minister of PLANNING be pleased to state:

(a) whether the NITI Aayog have received several representation from SSI units based in NOIDA (UP) for non-release of payment by Tamil Nadu Generation and Distribution Corporation (TNGDC) for energy meters;

(b) if so, the details and action taken by NITI Aayog on these representations;

(c) whether NITI Aayog would consider to terminate and abate any financial assistance in power sector to Tamil Nadu Government until TNGDC clears the dues of SSI units for energy meters received and consumed without any justifiable reasons; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAOINDERJIT SINGH): (a) to (d) NITI Aayog received a communication/ complaint dated 9.3.2016 from Shri Salim Ansari, Hon'ble Member of Parliament (Rajya Sabha) regarding non-payment to certain supplier. Hon'ble Member of Parliament was communicated the action taken on the communication/complaint. NITI Aayog does not provide any financial assistance to State Government power and distribution companies.

Asset management system for National Highways

905. SHRI AJAY SANCHETI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry has set a target to have an asset management system to have all details of the entire length of the National Highways;

(b) if so, the details in this regard; and

(c) the details of the progress made in this regard, so far?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Yes Sir. The Development of